

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

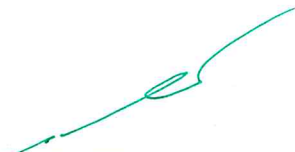
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.90/BB/ 2017	-	For compliance	Rul-4 of IB	Ajay Gopaldas Samat(H.U.F.) & Another Vs Maxworth Realty India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JITENDRA C.P. 9900070912	Petitioner	<i>Jitendra CP</i>

PCS for petitioner is present. Again, he requested time to comply the objections.

List it on 04.10.2017.


MEMBER (J)


MEMBER (T)